NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

Co. Appeal No. 25/252/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>26.10.2017</u>

Name of the Company:

Danish Zaheer

(Alshubh Aarambh Buildcon Services Pvt Ltd)

Registrar of Companies, Gwalior

Section of the Companies Act:

Section 252 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION **SIGNATURE** ON BEHALF INTERN ON BEHALF CHHAYA C MULANI

OF AUTHORISED

MANISH S BUCHASIA REPRESENTATIVE

ORDER

Intern Ms. Chhaya Mulani i/b Learned PCS Mr. Manish Buchasia present for Appellant. None present for ROC.

ROC filed its objections.

Appellant filed annual return and Financial Statement for the year 2013-14, 2014-15 and 2015-16 and auditors report.

List the matter on 22.11.2017.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 26th day of October, 2017.